

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:693  
ANSWERED ON:28.07.2006  
PENDING PROPOSALS UNDER SWAJALDHARA .  
Solanki Shri Bhupendrasinh Prabhatsinh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) Whether the Government has received any proposals from various States particularly Gujarat under Swajaldhara Yojana during the last three years and current year;
- (b) If so, the details thereof alongwith the locations for which they are meant, State-wise;
- (c) The proposals out of them sanctioned so far indicating those still waiting clearance, State-wise;
- (d) The reasons for pendency of such proposals; and
- (e) The time by which the said proposals are likely to be approved?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI A. NARENDRA)

(a) to (e) As per the Swajaldhara guidelines, State Governments are empowered to plan, sanction, execute and implement Swajaldhara projects. Such proposals are not approved by the Centre. Funds under Swajaldhara are allocated to the States every year as per the inter-state Accelerated Rural Water Supply Programme (ARWSP) allocation ratio fixed for the year. The States then make district-wise allocations and consider specific proposals at District Water and Sanitation Committee (DWSC)/ State Water and Sanitation Mission (SWSM) level and approve them in conformity with Swajaldhara Guidelines. Details of proposals sanctioned under the scheme by DWSC /SWSM are not maintained at the Central level.

The details of funds allocated and released by Government of India for Gujarat State under Swajaldhara during last three years and current year so far are as under: -

(Rs. in lakhs)

Year	Central Allocation	Release
2003-04	765.56	765.56
2004-05	826.42	826.42
2004-05 (Additional)	1173.67	880.25
2005-06	1629.73	1222.30
2005-06 (Additional)	543.21	407.41
2006-07	1838.00	1378.50